NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

CA 85/2021 CA 425/2021 CA 175/2022 CA 301/2022 In CP/4313(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **MR SHRIPAD MACHHINDRA SALUNKE V/s ELINA SOLUTIONS PRIVATE LIMITED AND OTHERS**

Section 213 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Avinash Khanolkar, Advocate appeared for the Petitioner.
2. Adv. Pulkit Sharma a/w Adv. Prachi Wazalwar a/w Adv. Shawn Fernandes a/w Adv. Arusha Bapat a/w Adv. Sheba Abraham for Respondent No.2.
3. Learned Counsel for the Petitioner informs that Petitioner has since deceased and seeks one-week time to bring on record legal heirs.
4. List all CAs' on **18.04.2024** for hearing.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna